

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.06.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/92/9/2024
NAME OF THE COMPANY	S.P.Y. Agro Industries Limited
NAME OF THE PETITIONER(S)	G. S. B and Co. LL.P
NAME OF THE RESPONDENT(S)	S.P.Y. Agro Industries Limited
UNDER SECTION	U/S 9 of IBC

ORDER

Present: Ld. Counsel Dr. S.V. Rama Krishna for the Operational Creditor.

Issue notice to the Respondents by registered/speed post and through e-mail and counter be filed within 14 days after the service. **Mater is adjourned to 08.08.2024** for filing proof of service and for counter.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)